

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/397(KB)2011

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>RAJENDRA PRASAD AGARWALLA &amp; ORS. VS VIKRANT REFRIGERATION PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances ( via video conferencing/physically)**

Mr. Rajesh Upadhyay, Adv. : For Petitioners  
Ms. Swapna Choubey, Adv.  
Ms. Surabita Biswas, Adv.

Mr. Shounak Mukhopadhyay, Adv. : For Respondents  
Mr. Kallol Saha, Adv.  
Mr. Akash Ghosh, Adv.  
Ms. Monika Roy, Adv.  
Ms. Nabanita Chakraborty, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy  
(Court Officer)**